

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

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No. A-2/Listing/NCDRC/2023

9th May, 2023

OFFICE ORDER NO.42 OF 2023

The Hon'ble President (Officiating), National Consumer Disputes Redressal Commission, is pleased to modify the Office Order No.23 of 2023 dated 18th March, 2023 and Office Order No.24 of 2023 dated 24th March, 2023 regarding constitution of Benches; to the following extent:

Bench No.1	Hon'ble Ms.Justice Deepa Sharma, President (Officiating) (sitting singly)	Excluding the cases of Medical Negligence, cases shall be listed for: <ol style="list-style-type: none">1. Admission Hearing (Fresh)2. Directions3. Miscellaneous (including Execution Applications)4. Admission (After Notice)5. Final Hearing (Consumer Complaints, First Appeals, Appeals Execution and Transfer Applications instituted in the year 2022) In addition to the above, the matters already listed before the Bench under the category of – <ul style="list-style-type: none">- Final Hearing;- part-heard; and,- the nominated matters
Bench No.3	Hon'ble Dr.Inder Jit Singh, Presiding Member (Sitting Singly)	.(i). Admission (Fresh), Miscellaneous/directions matters, etc., as may be nominated by the Hon'ble President. . (ii). Not less than a minimum number of 25 matters for Final Hearing from the First Appeals, Appeals Execution and Transfer Applications, instituted upto the year 2018; including <ul style="list-style-type: none">- First Appeals & Revision Petitions of medical negligence irrespective of year of institution- the matters nominated to the Bench; and,- the part-heard matters

2. All other directions given under Office Order No.23 of 2023 dated 18th March, 2023 and Office Order No.24 of 2023 dated 24th March, 2023 shall remain in force, till further orders.


(S.HANUMANTHA RAO)
JOINT REGISTRAR

Copy to:-

- i) PS to Hon'ble President (Officiating), NCDRC
- ii) PS (s) to Hon'ble Member (s), NCDRC
- iii) PA to Deputy Registrar, NCDRC
- iv) Assistant Registrar (s), Court Master (s)/ SO (s) of RP/FA/CC/Listing Sections, NCDRC
- v) SO (IT) for uploading this Office Order on the website of the NCDRC